

**GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF EXPENDITURE  
LOK SABHA**

**UNSTARRED QUESTION NO. 85**

**To be answered on Friday, December 15, 2017/Agrahayana 24, 1939  
(Saka)**

**Value Capture Financing**

**85. SHRI SUMEDHANAND SARSWATI:**

**SHRIMATI SANTOSH AHLAWAT:**

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the Government has decided to make Value Capture Financing an integral part of Detailed Project Report (DPR) of all projects of the Central Government;**
- (b) if so, the details thereof;**
- (c) whether the projects which were sanctioned earlier will be get additional fund as part of Value Capture Financing;**
- (d) if so, the details thereof; and**
- (e) if not, the reasons therefor?**

**ANSWER**

**MINISTER OF STATE FOR FINANCE**

**(SHRI P. RADHAKRISHNAN)**

**(a) to (e): Yes, Government has decided to include Value Capture Financing to be an integral part of Detailed Project Report (DPR) of all projects of the Central Government. For this purpose, all Ministries and Departments have been advised by Department of Expenditure vide its OM dated 7<sup>th</sup> March, 2017 to include the option of Value Capture Financing in the proposal to be submitted for appraisal before the competent authority. Ministry of Urban Development has issued detailed Policy Framework to guide States / ULBs to optimize potential revenue from a range of VCF tools.**

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